

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


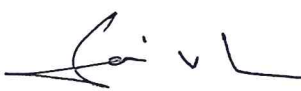
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/41/2017
NAME OF THE PETITIONER(S) : P. Shanmugam & 10 others
NAME OF THE RESPONDENT(S) : Genav Extrusions Ltd & 6 Ors
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	Dominic S. David for P. Giridharan	Counsel for R1	
	P. H. Arvindh Pandian Sr Advocate Mr. Sricharan Sai Vihari	Counsel for Petitioner	

KMD Muthian Vishnu Mohan	Counsel for R2-R4	Muthian
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For Rahul Balaji

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions. Time is extended at request. Put up on 30.11.2017.

-sd/-
S Vijayaraghavan
Member (Technical)

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)